

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 19090/2019

(Arising out of impugned judgment and order dated 27-03-2018 in WA No. 10133/2001 passed by the High Court of Judicature at Allahabad)

INSPECTOR GENERAL OF POLICE (TRAINING)
Uttar Pradesh -LUCKNOW & ORS.

Petitioner(s)

VERSUS

RAMJI CHAURASIA

Respondent(s)

(FOR ADMISSION and I.R. and and IA No.103318/2019-EXEMPTION FROM FILING O.T.

IA No. 103318/2019 - EXEMPTION FROM FILING O.T.)

Date : 19-01-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mrs. Garima Prashad, A.A.G.
Mr. Adarsh Upadhyay, AOR
Mr. Amit Singh, Adv.
Ms. Pallavi Kumari, Adv.

For Respondent(s) Mr. Jinendra Jain, AOR

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR